

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/46/2021

Date : 01.04.2021

I

The services of **Shri Sundar Lal Kharol**, an Officer in the Senior Civil Judge Cadre, have been repatriated from the post of Dy. Registrar, Rajasthan State Consumer Disputes Redressal Commission, Jaipur vide State Government Order No. F.89(18)उमावि/उ.सं./2021 dated 31.03.2021, consequent thereupon, he is hereby transferred/posted on the post of **Sr. CJ-Cum-ACJM, Badisadri (Chittorgarh)** and he is directed to join his new assignment at the earliest.

II

Ms. Neha Sharma, an officer in the Senior Civil Judge Cadre, under transfer from the post of as Sr. CJ-cum-ACJM, Salumber(Udaipur), who has been appointed/posted as **Dy. Registrar, Rajasthan State Consumer Disputes Redressal Commission, Jaipur** vide State Government Order No.F.89(18)उमावि/उ.सं./2021 dated 31.03.2021 on her **own request** vice Shri Sundar Lal Kharol, is hereby relieved to join her new assignment.

Note:

Ms. Neha Sharma, who has been transferred on her own request, shall not be entitled to claim transfer allowance and joining time.

BY ORDER


REGISTRAR GENERAL

No.Estt.B2(v)1/2021/1149

Date : 01.04.2021

Copy forwarded to the following for information and necessary action:-

1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
3. P.S. to All Hon'ble Judges at Jodhpur.
4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
5. The Secretary to the Government of Raj, Department of General Administration (Gr.2), Jaipur.
6. The Registrar, State Consumer Disputes Redressal Commission, Handloom Haveli, Ashok Marg, C-scheme, Jaipur.
7. The Principal Secretary & Commissioner to the Government of Rajasthan, Department of Food, Civil Supplies and Consumer Affairs, Jaipur.
8. The Secretary, Lokayukta, Sachivalaya, Jaipur.
9. The Accountant General, Rajasthan, Jaipur.
10. The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
11. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
12. All Jt. Registrars/ Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
13. Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Court/Officer/post/Treasury Officer as per direction issued vide this office letter No 17022 dated 08.10.2015.
14. The Director, Rajasthan State Judicial Academy, Jodhpur.
15. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell


REGISTRAR GENERAL